COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 289 OF 2014

Dated: 13th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

D. Subrahmanya Bhat Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Shridhar Prabhu

Mr. Anantha Narayana M. G.

Counsel for the Respondent(s) : Mr. Anand K. Ganesan

Ms. Neha Garg for R-1

Mr. B. C. Thiruvengadam Mr. Ravi Agarwal for R-2

<u>ORDER</u>

We have heard learned counsel for the parties. List the matter for further hearing on <u>02.11.2017.</u>

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd